

ASSAM ACT NO. VI OF 1984

(Received the assent of the Governor on 29th March, 1984)

THE ASSAM APPROPRIATION (NO. II) ACT, 1984

An
Act

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1984-85.

Be it enacted by the Assam Legislative Assembly in the Thirty-fifth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No. II) Act, 1984.

Withdrawal of Rs. 1420,78,63,000 from and out of the Consolidated Fund of the State of Assam for the financial year 1984-85. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of one thousand four hundred twenty crores seventy-eight lakhs and sixty three thousand rupees towards defraying the several charges which will come in course of payment during the financial year 1984-85 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the Thirty first day of March, 1985.

THE SCHEDULE

(See Rule 2 and 3)

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding			
		Voted by Assembly/ Rs.	Charged on the Consoli- dated Fund Rs.	Total Rs.	
1	State Legislature	Revenue	80,56,000	1,61,000	82,17,000
	Head of State	Revenue	--	15,86,000	15,86,000
2	Council of Ministers	Revenue	43,54,000	...	43,54,000
3	Administration of Justice	Revenue	3,30,30,000	91,33,000	4,21,63,000
4	Elections	Revenue	7,13,36,000	...	7,13,36,000
5	Taxes on Income and Expenditure	Revenue	12,69,000	...	12,69,000
6	Land Revenue and Land Ceiling	Revenue	11,94,32,000	35,000	11,94,67,000
7	Stamps	Revenue	9,66,000	...	9,66,000

(1) Grant No./ Appro- priation	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
8	Registration Revenue	33,63,000	..	33,63,000
9	State Excise Revenue	1,09,21,000	..	1,09,21,000
10	Sales Tax and Other Taxes Revenue	1,94,01,000	...	1,94,01,000
11	Transport Services Revenue	4,72,80,000	...	4,72,80,000
	Capital	3,78,07,000	...	3,78,07,000
12	Electrical Inspectorate Revenue	9,35,000	..	9,35,000
13	Small Savings Revenue	3,87,000	...	3,87,000
14	Financial Inspection Revenue	3,46,000	...	3,46,000
	Servicing of Debt. Revenue	...	93,85,36,000	93,85,36,000
	Public Service Commission Revenue	...	19,45,000	19,45,000
15	Civil Secretariat and Attached Offices Revenue	5,83,35,000	..	5,83,35,000
16	District Administration Revenue	5,12,50,000	..	5,12,50,000
17	Treasury and Accounts Administration Revenue	1,78,50,000	..	1,78,50,000
18	Police Revenue	68,26,43,500	50,000	68,26,93,500
	Capital	1,00,000	..	1,00,000
19	Jails Revenue	2,12,39,000	...	2,12,39,000
20	Stationery and Printing Revenue	1,80,65,000	..	1,80,65,000
21	Administrative and Functional Buildings Revenue	7,78,66,000	60,000	7,79,26,000
	Capital	13,53,31,000	..	13,53,31,000
22	Fire Services Revenue	1,97,94,000	...	1,97,94,000
23	Vigilance and Special Commissions Revenue	1,19,23,000	...	1,19,23,000
24	Civil Defence and Home Guards Revenue	2,80,20,000	...	2,80,20,000
25	Guest Houses, Government Hostels, etc. Revenue	53,81,000	..	53,81,000
26	Administrative Training Revenue	26,20,000	..	26,20,000
27	Vital Statistics, etc. Revenue	1,86,000	...	1,86,000
28	Pensions and other Retirement Benefits Revenue	4,52,34,000	1,83,000	4,54,17,000

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
29	Aid Materials Revenue	3,05,82,000	...	3,05,82,000
30	State Lotteries and Others Revenue	10,63,53,000	...	10,63,53,000
31	Education Revenue	1,73,47,47,000	...	1,73,47,47,000
	Capital	2,00,000	...	2,00,000
32	Art and Culture Revenue	1,51,57,000	...	1,51,57,000
33	State Archives Revenue	2,75,000	...	2,75,000
34	Medical and Public Health Revenue	83,06,77,000	...	83,06,77,000
	Capital	4,23,31,000	...	4,23,31,000
35	Sanitation and Sewerage Revenue	50,60,000	...	50,60,000
	Capital	70,00,000	...	70,00,000
36	Housing Schemes Revenue	4,23,85,000	...	4,23,85,000
	Capital	1,01,20,000	...	1,01,20,000
37	Residential Buildings Revenue	1,99,61,500	...	1,99,61,500
	Capital	4,99,91,000	...	4,99,91,000
38	Urban Development Revenue	1,58,10,000	...	1,58,10,000
	Capital	1,05,00,000	...	1,05,00,000
39	Information and Publicity Revenue	89,80,000	...	89,80,000
40	Labour and Employment Revenue	4,28,12,000	...	4,28,12,000
41	Civil Supplies Revenue	2,90,31,000	10,000	2,90,41,000
42	Relief and Rehabilitation Revenue	50,000	...	50,000
43	Welfare of Scheduled Castes/ Scheduled Tribes and Others Revenue	8,84,73,000	...	8,84,73,000
44	Social Welfare Revenue	9,05,98,000	...	9,05,98,000
45	Prohibition Revenue	66,16,000	...	66,16,000
46	Pensions to Freedom Fighters, Rajya Sainik Board, etc. Revenue	2,63,70,000	...	2,63,70,000
	Capital	35,00,000	...	35,00,000
47	Natural Calamities Revenue	6,92,00,000	...	6,92,00,000

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
48	Social and Community Services Revenue	8,04,000	...	8,04,000
49	Co-operation Revenue	9,15,66,000	..	9,15,66,000
	Capital	17,78,97,000	..	17,78,97,000
50	North Eastern Council ... Revenue	1,58,23,000	...	1,58,23,000
	Capital	6,66,71,000	...	6,66,71,000
51	Statistics Revenue	1,55,83,000	..	1,55,83,000
52	Weights and Measures ... Revenue	52,48,000	..	52,48,000
53	Trade Adviser Revenue	8,23,000	...	8,23,000
54	Agriculture Revenue	28,23,86,000	...	28,23,86,000
	Capital	5,50,00,000	...	5,50,00,000
55	Irrigation Revenue	7,87,62,000	...	7,87,62,000
	Capital	50,59,40,000	...	50,59,40,000
56	Soil and Water Conservation. Revenue	3,97,90,000	...	3,97,90,000
	Capital	20,00,000	...	20,00,000
57	Animal Husbandry and Veterinary. Revenue	13,83,03,000	...	13,83,03,000
58	Dairy Development ... Revenue	4,72,93,000	...	4,72,93,000
59	Fisheries Revenue	3,98,05,000	...	3,98,05,000
	Capital	5,00,000	...	5,00,000
60	Forests Revenue	33,79,09,000	..	33,79,09,000
61	Community Development Revenue	10,48,18,000	3,000	10,48,21,000
62	Rural Development ... Revenue	43,17,68,000	..	43,17,68,000
63	Industries Revenue	4,82,65,000	...	4,82,65,000
	Capital	11,89,00,000	..	11,89,00,000
64	Sericulture and Weaving ... Revenue	6,48,18,000	..	6,48,18,000
	Capital	5,07,000	...	5,07,000

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
65 Cottage Industries	Revenue	3,26,27,000	...	3,26,27,000
	Capital	1,58,99,000	...	1,58,99,000
66 Mines, Minerals and Power	Revenue	1,13,84,000	..	1,13,84,000
	Capital	72,88,00,000	...	72,88,00,000
67 Flood Control	Revenue	16,64,00,000	...	16,64,00,000
	Capital	22,14,20,000	..	22,14,20,000
68 Roads and Bridges	Revenue	38,95,78,000	..	38,95,78,000
	Capital	34,26,10,000	..	34,26,10,000
69 Tourism	Revenue	47,64,000	...	47,64,000
70 Payment of Compensation and assignment to local bodies and Panchayati Raj Institutions.	Revenue	4,66,00,000	...	4,66,00,000
71 Assam Capital Construction	Capital	10,75,00,000	...	10,75,00,000
Internal Debt	Capital	...	265,51,00,000	265,51,00,000
Repayment of Central Loans	Capital	..	95,00,00,000	95,00,00,000
72 Loans and Advances to Government Servants	Capital	9,07,00,000	...	9,07,00,000
Inter State Settlement	Capital	...	1,00,000	1,00,000
Total	Revenue	691,97,37,000	95,17,02,000	787,14,39,000
	Capital	273,12,24,000	360,52,00,000	633,64,24,000
Grand Total		965,09,61,000	455,69,02,000	1420,78,63,000

MD. SAADULLAH,
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